

(b) and (c) Government of Madhya Pradesh (GoMP) had taken up this issue with this Ministry and Power Finance Corporation (PFC) highlighting the difficulties being faced by MPSEB in getting loans from financial institutions. PFC, which is providing funds to the generation and distribution companies of Madhya Pradesh, has allowed sanction & distribution of loans upto 31.03.2012 to overcome the problem being faced by the MPSEB.

In order to resolve this issue, two meetings were held in this Ministry on June 8, 2011 and September 30, 2011. It was decided that clarifications in accordance with the provisions available in Power Purchase Agreement (PPA) and Default Escrow Agreement may be prepared and discussed with all stakeholders. Accordingly, the draft clarification has been prepared by PFC and the same has been shared with GoMP.

Investments in power sector

740. SHRI T.M. SELVAGANAPATHI : Will the Minister of POWER be pleased to state :

(a) whether it is a fact that the requirement of funds in Indian power sector would be US \$ 230 billion during 2007-2012;

(b) if so, the details thereof;

(c) whether it is also a fact that Government had invited investors from abroad to invest in power sector in the country; and

(d) if so, the response received by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL) : (a) The overall requirement of fund in 11th Plan (2007-12) has been estimated at Rs.10,31,600 Crore (about 230 US Billion Dollar at exchange rate of Rs.45) by Working Group on Power for Eleventh Plan.

(c) and (d) In order to attract foreign investments in the power sector, Foreign Direct Investment (FDI) upto 100% is permitted under automatic route for projects of electric generation (except atomic energy), transmission, distribution and power trading.

Foreign Direct Investment (FDI) equity inflows from April 2008 to September 2011 in power sector are as under :

(Amount in Rs. crores)

Sector	2008-09	2009-10	2010-11	2011-12	Total
	(April-March)	(April-March)	(April-March)	(April-September)	
Power	4033.47	6138.32	5796.22	5657.3	21625.31
	(907.66)	(1271.79)	(1271.77)	(1253.66)	(4704.87)

Note: The figures in brackets show the amount in US\$ Million.

Major contributing countries to the FDI equity inflows in power sector during this period are France, Mauritius, Singapore, UAE, United Kingdom, USA and Morocco.

Power situation in Bihar

741. SHRI RAM VILAS PASWAN: Will the Minister of POWER be pleased to state:

- (a) the details of electricity needed in various States in the country including Bihar and the details of electricity generation capacity of the States;
- (b) whether it is a fact that electricity generation is very low against its demand in Bihar; and
- (c) if so, the action being taken by Government to increase electricity generation in that State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) The details of energy requirement and peak demand in various States in the country including Bihar and the details of power generation capacity of States are given in Statement-I (See below).

(b) The energy generation from State sector and joint venture generation projects of Bihar during the period April, 2011 to October, 2011 are given below:

	Generation (Million Unit)	Plant Load Factor (%)
Barauni TPS (State Sector)	82.84	5.20
Muzaffarpur TPS (JV of NTPC & BSEB)	172.50	15.27